Title: Need to regularize the services of delivery boys of Indane Cooking Gas.

SHRI P. MOHAN (MADURAI): Sir, in our country lakhs of men are engaged directly or indirectly by the oil companies, especially their LPG – cooking gas Divisions to deliver gas cylinders at the doorsteps of their customers throughout our country. In Tamil Nadu alone there are more than a lakh of such men engaged as delivery boys by the distributors and gas agencies. All these delivery staff do not have any job security. They are not covered by ESI and PF benefits. They are not on the rolls to get wages and salary on a regular basis. The gas agencies are paid by the oil companies Rs.16.50 per cylinder as commission or handling charges. It is also reportedly stipulated that the delivery staff must be paid Rs.8/- per cylinder. The oil companies pay this Rs.8/- specially towards door delivery expenses. I find some of the gas agencies are not paying this to the delivery boys

and they even collect money from them to be engaged as delivery staff. All over the country we find lakhs of these delivery staff are working for gas agencies without job security, regular salary and service benefits like ESI and PF. This is a cause for worry as it affects the interests of all concerned. I would like to urge upon the Government to regularise the services of cooking gas cylinder delivery staff who do not have job security with other regular service conditions like ESI and PF with fixed salary from the funds earmarked for the delivery of LPG cylinders.

^{*} English translation of the speech originally delivered in Tamil.